

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-700/ND/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2018

NAME OF THE COMPANY: M/s. Secon Enterprises V/s. Rathi Super Steel Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:		Mr. Ghanshyam Sharma, Advocate	
	Present for the Respondent:		Mr. Neeraj Malik & Mr. Amit Dhall Advocates	

ORDER

Yet another opportunity is being prayed for on behalf of the Corporate Debtor to file its reply. Last opportunity is granted. The same be filed within 2 days from today with an advance copy to the opposite counsel.

To come up for arguments and disposal on 19th July, 2018.


(Ina Malhotra)
Member (J)